

**Central Administrative Tribunal
Principal Bench**

**RA No.94/2016
In
OA No.980/2016**

New Delhi this the 25th day of July, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Holi Singh,
Aged 49 years,
MATE, Delhi Milk Scheme (ID No.13268),
S/o Shri Ram Singh,
R/o A-159, Karampura,
New Delhi-15.

...applicant

(By Advocate : Ms. Nisha Priya Bhatia)

Versus

Union of India, through

1. Secretary,
Ministry of Agriculture,
Department of Animal Husbandry,
Dairying and Fisheries,
Krishi Bhawan,
Rajpath Road Area,
Central Secretariat,
New Delhi-110001

and through

2. General Manager,
Delhi Milk Scheme,
West Patel Nagar,
New Delhi-110008.

...respondents

ORDER (ORAL)

Mr. Justice M.S. Sullar, Member (J) :-

Although, this RA is fixed for 10.08.2016, but file taken up today in pursuance of the orders dated 21.07.2016, of the Hon'ble Chairman.

2. At the very outset, learned counsel for applicant intends to withdraw the Review Application (RA).

3. Therefore, the RA is, hereby, dismissed as withdrawn, as prayed for.

(V.N. Gaur)
Member (A)

(Justice M.S. Sullar)
Member (J)

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